

DR. LAXMI NARAYAN PANDEYA (Mandsaur) : Mr. Speaker, Sir, on the Delhi to Bombay route there is a small distance section of Ajmer, Nasirabad, Nimuch and Mandsaur where due to continuous pressure of heavy traffic accidents often take place after Nasirabad. Therefore, it has become necessary to declare the route from Nasirabad to Mhow as national highway and there is a need to widen this road. There are several big industrial establishments, Divisional Headquarters of Army and CRPF, several textile mills and cement factories on this route. Due to the pressure of heavy traffic, this has become one of the busiest routes. Recently, a number of accidents took place near Chittor and Nimuch. While drawing the attention of the Hon. Minister of Surface-Transport towards this, I would like to request him that the part of this route, which has not yet been declared as national highway, should be declared as national highway and it should be widened immediately.

SHRI RATILAL VERMA (Dhanduka) : Mr. Speaker, Sir, we are talking much about education today but due to the present system of education students in Gujarat are facing difficulty in getting admission to Colleges. Thousands are in the que. The deaf persons desirous of seeking admission to primary training colleges have to go disappointed. Bribes are being taken from them and still they are not given admission and are cheated. As a result, a number of people are in distress there and preparations are being made to start an agitation in the State. I would like to

submit that today we talk much about education, but what kind of education it is, where we have to fight for getting admission. . . (*Interruptions*). In the end, I would like to request you to assure them that more colleges would be opened in Gujarat and proper arrangements in the regard would be made at the earliest possible.

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, regarding the dacoity in the State Bank of Patiala Branch at Okhla Phase-I in Delhi yesterday, it is being said that it was the handiwork of terrorists. In this incident, five innocent persons were killed and Rs. 2 lakhs were looted. Day before yesterday in another incident, two feet of rail track was blown up by the terrorists at 11.15 p.m. near Patparganj in East Delhi. The Prayagraj Express had crossed the line only few minutes before the explosion and a major accident could have taken place there. Mr. Speaker, Sir, my submission is that these incidents one after another, in Delhi clearly show that the terrorists have established bases here, in Delhi. Several people in Delhi are providing protection to them. The Government has this information through CBI, but whenever any such incident takes place, nothing is done by the police except sounding a red-alert. I would like to give an example that near about four and a half years ago, an incident of bomb explosion had taken place here. More than fifty persons were killed in that incident. But till now, no case has been started against those terrorists. I cited this example only to impress upon you that action should